HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

NOTIFICATION

No.: ()

Dated: 13 - 04 - 2015

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In continuation to the Notification 1337 dated 25.03.2015, it is notified for information of all candidates that the date of submission of application forms for the posts of Steno Typists and Junior Assistants in Subordinate Courts of the State is extended by three days and shall now be received up to 15.04.2015.

However, other terms and conditions notified vide notification No. 1337 dated 25.03.2015, shall remain unchanged)

> Principal Secretary to Hon'ble the Chief Justice

Copy to the:

1. Registrar General, High Court of J&K, Jammu.

2-3 Registrar Judicial, High Court of J&K, Srinagar/Jammu.

....for information.

Principal District & Sessions Judge Leh/Kargil for information and 4-5 necessary action.

Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir for information 6. of his Lordship.

7. Secretary to Hon'ble Mr. Justice Hasnain Massodi for information of his Lordship.

8. Director Information, Jammu with the request to publish the above Notification in Daily Newspapers i.e. Daily Excelsior (Jammu), Amar Ujala (Hindi), State Times, Greater Kashmir (Srinagar), Kashmir Times (Srinagar) and Daily Aftab.

9. Director, Doordarshan Srinagar/Jammu for broadcast of the above Notification in News & Employment Bulletin.

Director, Radio Kashmir Srinagar/Jammu for broadcast of the above 10. Notification in News & Employment Bulletin.

Incharge NIC for uploading in High Court Web site.

Principal Secretary to Hon'ble the Chief Justice